HIGH COURT OF MEGHALAYA SHILLONG

CIRCULAR

Dated Shillong, the 29th January, 2024

HCM.II/03/2013-Estt/305: Two minutes' silence shall be observed at 11:00 A.M. on 30th January, 2024 in memory of those who sacrificed their lives in the struggle for India's freedom. The commencement and termination of the two minutes' silence will be indicated by the sound of a bell prior and after the silence period in the following order: -

- 1. The first bell will ring 15 seconds prior to 11:00 A.M. and stop at 11:00 A.M.
- II. On hearing the signal, all persons shall stand up in their respective places and silence shall be observed at work and movement be stopped for two minutes at 11.00 A.M.
- III. The second bell will ring at the end of the silence period for 15 seconds, after which normal work shall resume.

By order,

REGISTRAR GENERAL

Memo No. HCM.II/03/2013-Estt/305A

Dated Shillong, the 29th January, 2024

- 1. The P.S. to the Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, Additional Judge, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The Advocate General/Additional Advocate General, Meghalaya, Shillong for favour of kind information.
- 5. All Officers and Staff, High Court of Meghalaya, for favour of kind information and necessary action.
- The System Analyst, High Court of Meghalaya, Shillong, with a request to upload the same in the Official Website.
- The President/ Secretary, High Court Bar Association, Shillong for kind information and necessary action.
- 8. Shri L. Byrsat, Court Officer for information and necessary action.
- 9. Notice Board.
- 10. Office File.

REGISTRAR GENERAL

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